## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/658/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS CHENNAI

**PVT LTD** 

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P. NAGARAJAN. for Respudd. 2. Preetin. S. Lom for lajapopal + laghmenter Peti

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent filed vakalat and stated that they are intending to settle the matter and prayed for time for making submissions in relation to the settlement. Time is extended at request. Put up on 05.12.2017.

-Sel-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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